

**Before The Hon'ble National Green Tribunal
Eastern Zone Bench, Kolkata**

OA No. 121 of 2024

National Federation of Indian Road
Transport Workers & Ors.

..... Applicant

-VERSUS-

Union of India & Ors.

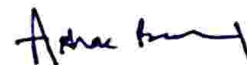
..... Respondents

I.N.D.E.X

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7		R-6	

Place:- Kolkata

Date: 27/11/24



Ashok Prasad, Advocate

Counsel for Respondent No. 5

Mobile: 9883069404

Email id: ashokadvhc@gmail.com

Sl. NO. 43 dated 26.11.2024

**Before The Hon'ble National Green Tribunal
Eastern Zone Bench, Kolkata**

OA No. 121 of 2024

**National Federation of Indian Road
Transport Workers &Ors.**

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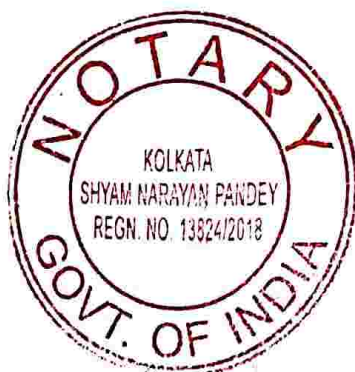
Union of India &Ors.

..... Respondents

**REPLY ON BEHALF OF THE RESPONDENT NO. 4 DRM,
HOWRAH DIVISION, EASTERN RAILWAYS FOR THE
COMPLIANCE OF THE ORDER DATED 09.09.2024.**

MOST RESPECTFULLY SHEWETH:

I, RAHUL RANJAN son of Sri Prem Kumar
, presently posted as a Sr. Divisional Commercial
Manager, Eastern Railway, Howrah Division, Howrah,
do hereby solemnly affirm and declare as follows:-



1. That as per paragraph 4 & 5 of the order dated 09.09.2024 "In this affidavit, it is stated that a proposal for pollution control related works at Dankuni Goods Shed has already been sanctioned by the appropriate authority and tentative date for completion for Notice for Inviting Tender (NIT) is fixed on 15.09.2024. However, along with this affidavit, the scheme of implementation of the Recommendations 5.2 in the letter of the Railway Board or the 2 directions of the West Bengal Pollution Control Board in its order dated 23.12.2022 which is part of the Original Application has not been filed.

The Respondent No.4, is, therefore, directed to place before this Tribunal the scheme and Action Plan for implementation of the directions of the West Bengal Pollution Control Board as well as the recommendations of the Railway Board.

2. For the compliance of the above said order it is humbly submitted that making provision of the said facilities as per WBPCB the earlier tender was cancelled due to some technical flaw. Fresh tender had already been invited and was opened on 18.10.2024.



Presently, Letter of Acceptance (LOA) of DKAE-pollution control related works at Dankuni Goods Shed under Sr.DEN/2/HWH has been issued on 14.11.2024 in favour of M/s SK SORAB-BURDWAN. According to the terms and conditions specified within the LOA, the completion timeline for the entire project is stipulated to be within 12 months from the date of acceptance.

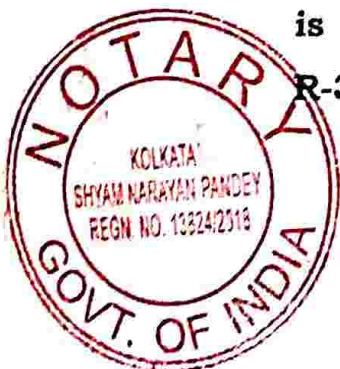
A copy of the tender documents is attached herewith and Marked as Annexure - R-1.

A copy of the LOA is attached herewith and Marked as Annexure - R-2.

3. Further it is humbly submitted that procurement of automatic censor based ambient air quality monitoring station along with a display board and sound monitoring system has been sanctioned, procurement is under process. Requisition has already been generated on 04.10.2024 for procurement through GeM tender.

A copy of the requisition letter dated 04.10.2024 is attached herewith and Marked as Annexure -

R-3.



4. It is also humbly submitted that transport workers were not railway staff and are deployed by the Labour Association on day to day basis as per their requirement. Railway Authority is not liable to conduct regular health check of these labourers, drivers and helpers deployed by a third-party agency.
5. It is also further submitted that as per meeting held on 24.08.2023 in the office of the WBPCB at Parivesh Bhaban between Railway Authorities and officials of WBPCB, it was decided that Railway is exempted from the deposition of Bank Guarantee and as such the same has not been taken up. After the meeting held on 24.08.2023, no further letter for deposition bank guarantee was issued from WBPCB. However, DRM/Howrah has sent an acknowledgement letter on 29.08.2023.

A copy of the said letter dated 29.08.2023 is attached herewith and Marked as Annexure - R-4.

In view of what has been stated hereinbefore, It is respectfully submitted that the application may kindly be disposed with orders/ directions as deemed fit and proper in the facts and



circumstances of this case. The answering respondent may kindly be exempted from personal appearance forthwith.


DEPONENT

वसिष्ठ मडल वाणिज्य प्रबंधक
Sr. Divl. Comml. Manage
पूर्व रेलवे, हावडा
Eastern Railway. Howrah



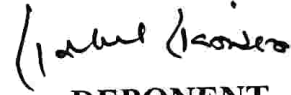
VERIFICATION

Verified at Kolkata on this ___ of November, 2024, that the contents of the above affidavit are true and correct to the best of my knowledge. No part of it is false and nothing material has been concealed therefrom.

Identified by me



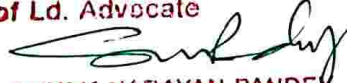
Advocate



DEPONENT

वस्ति मडल वाणज्य प्रबध
Sr. Divl. Comml. Manage
पूर्व रेलवे, हावडा
Eastern Railway Howrah

Solemnly Affirm & Declared
Before Me on Identification
of Ld. Advocate



SHYAM NARAYAN PANDEY
NOTARY, GOVT. OF INDIA
REGN. NO. 13824/2018

26.11.2024

26 NOV 2024



HOWRAH DIVISION-ENGG/EASTERN RLY
TENDER DOCUMENT

Annexure-R-1

Tender No: 191_2024-25

Closing Date/Time: 18/10/2024 14:00

8.

DRM/HWH/ER acting for and on behalf of The President of India invites E-Tenders against Tender No 191_2024-25 Closing Date/Time 18/10/2024 14:00 Hrs. Bidders will be able to submit their original/revised bids upto closing date and time only. Manual offers are not allowed against this tender, and any such manual offer received shall be ignored.

1. NIT HEADER

Name of Work	DKAE- pollution control related works at Dankuni Goods-shed under Sr.DEN/2/HWH.		
Bidding type	Normal Tender		
Tender Type	Open	Bidding System	Single Packet System
Tender Closing Date Time	18/10/2024 14:00	Date Time Of Uploading Tender	26/09/2024 15:53
Pre-Bid Conference Required	No	Pre-Bid Conference Date Time	Not Applicable
Advertised Value	13116902.94	Tendering Section	OA/2
Bidding Style	Single Rate for Tender	Bidding Unit	Above/Below/Par
Earnest Money (Rs.)	215600.00	Validity of Offer (Days)	45
Tender Doc. Cost (Rs.)	0.00	Period of Completion	12 Months
Contract Type	Works	Contract Category	Expenditure
Bidding Start Date	04/10/2024	Are Joint Venture (JV) firms allowed to bid	No
Ranking Order For Bids	Lowest to Highest	Expenditure Type	Capital (Works)

2. SCHEDULE

S.No.	Item Code	Item Qty	Qty Unit	Unit Rate	Basic Value	Escl.(%)	Amount	Bidding Unit
Schedule A-Non schedule Items							1423175.28	
1		4.00	Each	355793.82	1423175.28	AT Par	1423175.28	
Description:- Supplying and installing of Dust Suppression fog Cannon (Ran - 30 mtr - 1.2)/M3/HR. 1.02 kg/sqm (Letter no Asansol Division - Engineering/O-AC-T-52-22-23/10427480058900. Rate - Rs. 366420/- @ 2.90% below = Rs. 355793.82/-)								
Schedule B-ST/VAT							-41451.71	
1					1381723.57	(-) 103.00	-41451.71	
Description :- Excluding ST/VAT @ 3%								
Schedule C-GST							248710.24	
1					248710.24	AT Par	248710.24	
Description :- Add GST @ 18%								
Schedule D-Schedule Items based on CPWD							8339156.63	
1	2.8.1	78.00	cum	286.85	22374.30	(-) 7.00	20808.10	
Description:- EARTH WORK // Earth work in excavation by mechanical means (Hydraulic excavator) / manual means in foundation trenches or drains (not exceeding 1.5 m in width or 10 sqm on plan), including dressing of sides and ramming of bottoms, lift upto 1.5 m, including getting out the excavated soil and disposal of surplus excavated soil as directed, within a lead of 50 m. // All kinds of soil.								
2	2.27	39.00	cum	2161.20	84286.80	(-) 7.00	78386.72	
Description:- EARTH WORK // Supplying and filling in plinth with sand under floors, including watering, ramming, consolidating and dressing complete.								
	4.1.3	6.00	cum	6833.40	109334.40	(-) 7.00	101680.99	



HOWRAH DIVISION-ENGG/EASTERN RLY
TENDER DOCUMENT

Tender No: 191_2024-25

Closing Date/Time: 18/10/2024 14:00

3	Description:- CONCRETE WORK // CEMENT CONCRETE (CAST IN SITU) // Providing and laying in position cement concrete of specified grade excluding the cost of centering and shuttering - All work up to plinth level : // 1:3:6 (1 Cement : 3 coarse sand (zone-III) derived from natural sources : 6 graded stone aggregate 20 mm nominal size derived from natural sources)						
	4.1.3	16.00	cum	7365.15	117842.40	(-) 7.00	109593.43
4	Description:- CONCRETE WORK // CEMENT CONCRETE (CAST IN SITU) // Providing and laying in position cement concrete of specified grade excluding the cost of centering and shuttering - All work up to plinth level : // 1:2:4 (1 cement : 2 coarse sand (zone-III) derived from natural sources : 4 graded stone aggregate 20 mm nominal size derived from natural sources)						
	4.1.2	23.00	cum	7783.65	179023.95	(-) 7.00	166492.27
5	Description:- CONCRETE WORK // CEMENT CONCRETE (CAST IN SITU) // Providing and laying in position cement concrete of specified grade excluding the cost of centering and shuttering - All work up to plinth level : // 1:1.5:3 (1 Cement: 1.5 coarse sand (zone-III) derived from natural sources : 3 graded stone aggregate 20 mm nominal size derived from natural sources)						
	5.9.1	1012.00	Sqm	307.95	311645.40	(-) 7.00	289830.22
6	Description:- REINFORCED CEMENT CONCRETE // FORM WORK // Centering and shuttering including strutting, propping etc. and removal of form for // Foundations, footings, bases of columns, etc. for mass concrete						
	4.20.1.3	164.00	cum	8387.15	1375492.60	(-) 7.00	1279208.12
7	Description:- CONCRETE WORK // MISCELLANEOUS // Providing and laying in position ready mixed or site batched design mix cement concrete for plain cement concrete work; using coarse aggregate and fine aggregate derived from natural sources, Portland Pozzolana/Ordinary Portland /Portland Slag cement, admixtures in recommended proportions as per IS: 9103 to accelerate / retard setting of concrete, to improve durability and workability without impairing strength; including pumping of concrete to site of laying, curing, carriage for all leads, but excluding the cost of centering, shuttering and finishing as per direction of the engineer-in-charge; for the following grades of concrete. Note: Extra cement up to 10% of the minimum specified cement content in design mix shall be payable separately. In case the cement content in design mix is more than 110% of the minimum specified cement content, the contractor shall have discretion to either re-design the mix or bear the cost of extra cement. // All works upto plinth level : // Concrete of M20 grade with minimum cement content of 270 kg /cum						
	4.20.2.3	9.00	cum	10009.50	90085.50	(-) 7.00	83779.52
8	Description:- CONCRETE WORK // MISCELLANEOUS // Providing and laying in position ready mixed or site batched design mix cement concrete for plain cement concrete work; using coarse aggregate and fine aggregate derived from natural sources, Portland Pozzolana/Ordinary Portland /Portland Slag cement, admixtures in recommended proportions as per IS: 9103 to accelerate / retard setting of concrete, to improve durability and workability without impairing strength; including pumping of concrete to site of laying, curing, carriage for all leads; but excluding the cost of centering, shuttering and finishing as per direction of the engineer-in-charge; for the following grades of concrete. Note: Extra cement up to 10% of the minimum specified cement content in design mix shall be payable separately. In case the cement content in design mix is more than 110% of the minimum specified cement content, the contractor shall have discretion to either re-design the mix or bear the cost of extra cement. // All works above plinth and upto floor V level : // Concrete of M20 grade with minimum cement content of 270 kg /cum						
	5.9.6	31.00	Sqm	804.25	24931.75	(-) 7.00	23186.53
9	Description:- REINFORCED CEMENT CONCRETE // FORM WORK // Centering and shuttering including strutting, propping etc. and removal of form for // Columns, Pillars, Piers, Abutments, Posts and Struts						
10	13.71	74.00	per letter per cm height	5.05	373.70	(-) 7.00	347.54
	Description:- FINISHING // Lettering with black Japan paint of approved brand and manufacture						
	10.2	9346.00	Kg	111.95	1046284.70	(-) 7.00	973044.77
11	Description:- STEEL WORK // Structural steel work riveted, bolted or welded in built up sections, trusses and framed work including cutting, hoisting, fixing in position and applying a priming coat of approved steel primer all complete.						
	10.1	9346.00	Kg	93.05	869645.30	(-) 7.00	808770.13
12	Description:- STEEL WORK // Structural steel work in single section, fixed with or without connecting plate, including cutting, hoisting, fixing in position and applying a priming coat of approved steel primer all complete.						
	12.65.1	1869.00	Sqm	1006.30	1880774.70	(-) 7.00	1749120.47

**HOWRAH DIVISION-ENGG/EASTERN RLY
TENDER DOCUMENT**

Tender No: 191_2024-25

Closing Date/Time: 18/10/2024 14 00

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13	Description:- ROOFING // Providing and fixing on wall face unplasticised - PVC moulded fittings/ accessories for unplasticised Rigid PVC rain water pipes conforming to IS - 13592 Type A, including jointing with seal ring conforming to IS - 5382, leaving 10 mm gap for thermal expansion. // Providing & fixing at all heights, levels and locations colour finish Aluminium alloy roofing sheets of alloy IS designation 31500, temper Hx8 conforming to IS 737 and dimensions as per IS code 26/6 with characteristics of good formability and corrosion resistance. The profile sheets shall be fixed to truss members in slope or required pitch or curvature with Hex cap headed self drilling/tapping Stainless steel screws M6, 50 mm long with 3 mm EPDM seal washer etc. all inclusive of labour, scaffolding, T&P and sundries etc. complete as per directions of the Engineer-In-Charge. (Cost of truss/frame work shall be paid separately). // 0.56 mm, Aluminium Color coated troughed profile with center to center pitch of 200 mm, depth of 32 mm, overall profile width 1092 mm, cover width 1000mm.						
	10.19	156.00	Kg	88.50	13806.00	(-) 7.00	17839.58
14	Description:- STEEL WORK // Providing and fixing mild steel round holding down bolts with nuts and washer plates complete.						
	13.7.1	148.00	Sqm	374.15	55374.20	(-) 7.00	51498.01
15	Description:- FINISHING // CEMENT PLASTER WITH A FLOATING COAT OF NEAT CEMENT // 12 mm cement plaster finished with a floating coat of neat cement of mix : // 1:3 (1 cement 3 fine sand)						
	13.61.1	148.00	Sqm	131.45	19454.60	(-) 7.00	18092.78
16	Description:- FINISHING // Painting with synthetic enamel paint of approved brand and manufacture to give an even shade // Two or more coats on new work						
	18.6.1	11.00	Metre	213.90	2357.90	(-) 7.00	2188.20
17	Description:- WATER SUPPLY // PP-R PIPES // Providing and fixing 3 layer PP-R (Poly propylene Random copolymer) pipes conforming to IS 15801 UV stabilized & anti - microbial fusion welded, having thermal stability for hot & cold water supply, including all PP - R plain & brass threaded polypropylene random fittings, including trenching, refilling & testing of joints complete as per direction of Engineer-in-Charge. -External work // PN - 16 Pipe, 20mm OD (SDR-7.4)						
	18.6.3	89.00	Metre	320.60	28533.40	(-) 7.00	26536.06
18	Description:- WATER SUPPLY // PP-R PIPES // Providing and fixing 3 layer PP-R (Poly propylene Random copolymer) pipes conforming to IS 15801 UV stabilized & anti - microbial fusion welded, having thermal stability for hot & cold water supply, including all PP - R plain & brass threaded polypropylene random fittings, including trenching, refilling & testing of joints complete as per direction of Engineer-in-Charge. -External work // PN - 16 Pipe, 32 mm OD (SDR-7.4)						
	18.6.6	73.00	Metre	654.65	47789.45	(-) 7.00	44444.19
19	Description:- WATER SUPPLY // PP-R PIPES // Providing and fixing 3 layer PP-R (Poly propylene Random copolymer) pipes conforming to IS-15801 UV stabilized & anti - microbial fusion welded, having thermal stability for hot & cold water supply, including all PP - R plain & brass threaded polypropylene random fittings, including trenching, refilling & testing of joints complete as per direction of Engineer-in-Charge. -External work // PN - 10 Pipe, 63 mm OD (SDR-11)						
	18.12.4	36.00	Metre	457.70	16477.70	(-) 7.00	15373.80
20	Description:- WATER SUPPLY // C.PVC. PIPES // Providing and fixing G.I. pipes complete with G.I. fittings including trenching and refilling etc.-External work // 32 mm dia nominal bore						
	18.16.1	7.00	Each	303.85	2126.95	(-) 7.00	1978.06
21	Description:- WATER SUPPLY // BRASS FITTINGS // Providing and fixing brass stop cock of approved quality : // 15 mm nominal bore						
	18.17.1	2.00	Each	532.35	1064.70	(-) 7.00	990.17
22	Description:- WATER SUPPLY // BRASS FITTINGS // Providing and fixing gun metal gate valve with C.I. wheel of approved quality (screwed end) : // 25 mm nominal bore						
	18.17.2	2.00	Each	589.90	1179.80	(-) 7.00	1097.21
23	Description:- WATER SUPPLY // BRASS FITTINGS // Providing and fixing gun metal gate valve with C.I. wheel of approved quality (screwed end) : // 32 mm nominal bore.						
	18.17.4	2.00	Each	878.25	1756.50	(-) 7.00	1633.55
24	Description:- WATER SUPPLY // BRASS FITTINGS // Providing and fixing gun metal gate valve with C.I. wheel of approved quality (screwed end) : // 50 mm nominal bore						
	18.54.1	2.00	Each	109.85	219.70	(-) 7.00	204.32
25	Description:- WATER SUPPLY // PTMT FITTINGS // Providing and fixing PTMT bib cock of approved quality and colour. // 15mm nominal bore, 86 mm long, weighing not less than 88 gms						
	18.57.1	2.00	Each	96.45	192.90	(-) 7.00	179.40
26	Description:- WATER SUPPLY // PTMT FITTINGS // Providing and fixing PTMT, push cock of approved quality and colour. // 15 mm nominal bore, 98 mm long, weighing not less than 75 gms						
	6.1.2	98.00	cum	6658.25	652508.50	(-) 7.00	606832.91
27	Description:- MASONRY WORK // Brick work with common burnt clay F.P.S. (non modular) bricks of designation 7.5 in foundation and plinth in: // Cement mortar 1:6 (1 cement 6 coarse sand),						
	6.4.2	50.00	cum	8288.35	414417.50	(-) 7.00	385408.28



**HOWRAH DIVISION-ENGG/EASTERN RLY
TENDER DOCUMENT**

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28	Description:- MASONRY WORK // Brick work with common burnt clay F.P.S. (non modular) bricks of class designation 7.5 in superstructure above plinth level up to floor V level in all shapes and sizes in // Cement mortar 1:6 (1 cement : 6 coarse sand)								
	11.2	7.00	Sqm	733.30	5133.10	(-) 7.00	4773.78		
29	Description:- FLOORING // Dry brick on edge flooring in required pattern with bricks of class designation 7.5 on a bed of 12 mm mud mortar, including filling joints with local sand, with common burnt clay non modular bricks.								
	11.4	7.00	Sqm	855.90	5991.30	(-) 7.00	5571.91		
30	Description:- FLOORING // 52 mm thick cement concrete flooring with concrete hardener topping, under layer 40 mm thick cement concrete 1:2:4 (1 cement : 2 coarse sand : 4 graded stone aggregate 20 mm nominal size) and top layer 12 mm thick cement hardener consisting of mix 1:2 (1 cement hardener mix : 2 graded stone aggregate 6 mm nominal size) by volume, hardening compound mixed @ 2 litre per 50 kg of cement or as per manufacturer's specifications. This includes cost of cement slurry, but excluding the cost of nosing of steps etc. complete.								
	18.12.1	16.00	Metre	267.50	4280.00	(-) 7.00	3980.40		
31	Description:- WATER SUPPLY // C.P.V.C. PIPES // Providing and fixing G.I. pipes complete with G.I. fittings including trenching and refilling etc.-External work // 15 mm dia nominal bore								
	18.12.3	30.00	Metre	417.95	12538.50	(-) 7.00	11660.81		
32	Description:- WATER SUPPLY // C.P.V.C. PIPES // Providing and fixing G.I. pipes complete with G.I. fittings including trenching and refilling etc.-External work // 25 mm dia nominal bore								
	18.6A.1	9.00	Each	295.75	2661.75	(-) 7.00	2475.43		
33	Description:- WATER SUPPLY // PP-R PIPES // Providing and fixing PPR Unions // PPR Union 20mm								
	18.6A.3	9.00	Each	416.15	3745.35	(-) 7.00	3483.18		
34	Description:- WATER SUPPLY // PP-R PIPES // Providing and fixing PPR Unions // PPR Union 32mm								
	18.6A.6	9.00	Each	951.35	8562.15	(-) 7.00	7962.80		
35	Description:- WATER SUPPLY // PP-R PIPES // Providing and fixing PPR Unions // PPR Union 63mm								
	2.28.1	296.00	Sqm	28.15	8332.40	(-) 7.00	7749.13		
36	Description:- EARTH WORK // Surface dressing of the ground including removing vegetation and inequalities not exceeding 15 cm deep and disposal of rubbish, lead up to 50 m and lift up to 1.5 m // All kinds of soil								
	18.42.1	2.00	Metre	618.00	1236.00	(-) 7.00	1149.48		
37	Description:- WATER SUPPLY // C.I. SLUICE VALVES/ FIRE HYDRANTS & FIXTURES // Boring with 100 mm diameter casing pipe for hand pump / tubewell, in all soils except ordinary hard rocks requiring blasting, including removing the casing pipe after the hand pump / tube well is lowered and tested // Up to 6 metres depth								
	18.42.2	2.00	Metre	730.95	1461.90	(-) 7.00	1359.57		
38	Description:- WATER SUPPLY // C.I. SLUICE VALVES/ FIRE HYDRANTS & FIXTURES // Boring with 100 mm diameter casing pipe for hand pump / tubewell, in all soils except ordinary hard rocks requiring blasting, including removing the casing pipe after the hand pump / tube well is lowered and tested // Beyond 6 m and up to 12 m depth								
	18.42.3	2.00	Metre	847.35	1694.70	(-) 7.00	1576.07		
39	Description:- WATER SUPPLY // C.I. SLUICE VALVES/ FIRE HYDRANTS & FIXTURES // Boring with 100 mm diameter casing pipe for hand pump / tubewell, in all soils except ordinary hard rocks requiring blasting, including removing the casing pipe after the hand pump / tube well is lowered and tested // Beyond 12 m and up to 18 m depth								
	23.1.1.1	47.00	Metre	592.05	27826.35	(-) 7.00	25878.51		
40	Description:- RAIN WATER HARVESTING & TUBEWELLS // Boring/drilling bore well of required dia for casing/strainer pipe, by suitable method prescribed in IS: 2800 (part I), including collecting samples from different strata, preparing and submitting strata chart/ bore log, including hire & running charge of all equipments, tools, plants & machineries required for the job, all complete as per direction of Engineer-in-charge, upto 90 metre depth below ground level. // All types of soil // 300 mm dia								
	5.27.6	16888.14	Kg	89.65	1514021.75	(-) 7.00	1408040.23		
41	Description:- REINFORCED CEMENT CONCRETE // STEEL REINFORCEMENT // Steel reinforcement for R.C.C. work including straightening, cutting, bending, placing in position and binding all complete up to plinth level // Thermo-Mechanically Treated bars of grade Fe-500D or more.								
	S.No.	Item Code	Item Qty	Qty. Unit	Unit Rate	Basic Value	Escl.(%)	Amount	Bidding Unit
	Schedule E-CIVIL WORKS, HORTICULTURE & LANDSCAPING 2020 (in/c GST)								
	2.15.1		1850.00	Each	1626.45	3008937.50	AT Par	3008937.50	

**HOWRAH DIVISION-ENGG/EASTERN RLY
TENDER DOCUMENT**

Tender No: 191_2024-25

Closing Date/Time: 18/10/2024 14:00

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1	Description:- HORTICULTURE AND LANDSCAPING // Half brick circular tree guard in bricks, internal diameter 1.25 metre and height 1.2 metre above ground and 0.20 m below ground, bottom two courses laid dry and top three courses in cement mortar 1:6 (1 cement : 6 fine sand) and the intermediate courses being in dry honey comb masonry as per design complete // With common burnt clay F.P.S. (non modular) bricks of class designation 5.0					
	1.5	748.00	Each	65.00	48620.00	AT Par 48620.00
2	Description:- TREE PLANTS // Providing and stacking of Azadirachta indica (Neem) of height 120-130cm in big polybag of size 25 cm as per direction of the officer-in-charge.					
	7.6	748.00	Each	65.00	48620.00	AT Par 48620.00
3	Description:- TREE PLANTS // Providing and stacking of Bassia latifolia (Mahua) of height 90-105 cm. in big polybag of size 25 cm as per direction of the officer-in-charge.					
	7.23	748.00	Each	55.00	41140.00	AT Par 41140.00
4	Description:- TREE PLANTS // Providing and stacking of Dalbergia sissoo (Seasam) of height 120-135 cm. in big poly bags of size 25 cm as per direction of the officer-in-charge.					

3. ITEM BREAKUP

No item break up added

4. ELIGIBILITY CONDITIONS

Standard Financial Criteria

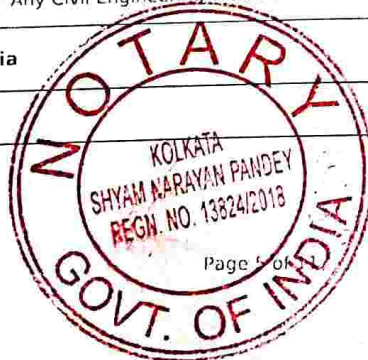
S.No.	Description	Confirmation Required	Remarks Allowed	Documents Uploading
1	Financial Eligibility Criteria: Advance Correction Slip No. 1) Ref: 2022/ce- /ct/gcc-2022/policy dated- 14.07.2022) A Para 10.2., Part I of GCC shall be read as under: The tenderer must have minimum average annual contractual turnover of V/N or 'V' whichever is less; where V= Advertised value of the tender in crores of Rupees N= Number of years prescribed for completion of work for which bids have been invited. The average annual contractual turnover shall be calculated as an average of "total contractual payments" in the previous three financial years, as per the audited balance sheet. However, in case balance sheet of the previous year is yet to be prepared/ audited, the audited balance sheet of the fourth previous year shall be considered for calculating average annual contractual turnover under: Financial Eligibility Criteria. Advance Correction Slip No. 1) Ref: 2022/ce- /ct/gcc 2022/policy dated 14.07.2022) A. Para 10.2., Part I of GCC shall be read as under: The tenderer must have minimum average annual contractual turnover of V/N or 'V' whichever is less; where V= Advertised value of the tender in crores of Rupees N= Number of years prescribed for completion of work for which bids have been invited. The average annual contractual turnover shall be calculated as an average of "total contractual payments" in the previous three financial years, as per the audited balance sheet. However, in case balance sheet of the previous year is yet to be prepared/ audited, the audited balance sheet of the fourth previous year shall be considered for calculating average annual contractual turnover under: The tenderers shall submit requisite information as per Annexure-XIV (as per tender document & NIT), along with copies of Audited Balance Sheets duly certified by the Chartered Accountant/ Certificate from Chartered Accountant duly supported by Audited Balance Sheet.	No	No	Allowed (Mandatory)

Special Technical Criteria

S.No.	Description	Confirmation Required	Remarks Allowed	Documents Uploading
1	Similar Nature of Work: "Any Civil Engineering Works".	No	No	Allowed (Mandatory)

Standard Technical Criteria

S.No.	Description	Confirmation Required	Remarks Allowed	Documents Uploading



**HOWRAH DIVISION-ENGG/EASTERN RLY
TENDER DOCUMENT**

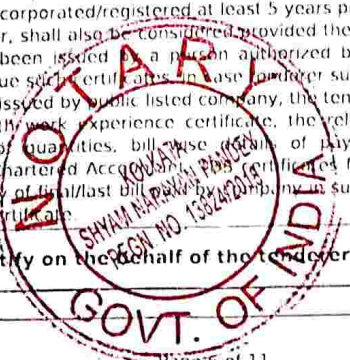
Tender No: 191_2024_25

Closing Date/Time: 18/10/2024 14:00

1	<p>ELIGIBILITY CRITERIA FOR TENDERS OF VALUE ABOVE RS. 50 LAKHS (a) The tenderer must have successfully completed or substantially completed any of the following during last 07 (seven) years, ending last day of month previous to the one in which tender is invited: Three similar works each costing not less than the amount equal to 30% of advertised value of the tender, or Two similar works each costing not less than the amount equal to 40% of advertised value of the tender, or One similar work each costing not less than the amount equal to 60% of advertised value of the tender. (b)(i) In case of tenders for composite works (e.g. works involving more than one distinct component, such as Civil Engineering works, S&I works, Electrical works, O&H works etc. and in the case of major bridges - substructure, superstructure etc.), tenderer must have successfully completed or substantially completed any of the following during last 07 (seven) years, ending last day of month previous to the one in which tender is invited: Three similar works each costing not less than the amount equal to 30% of advertised value of each component of tender, or Two similar works each costing not less than the amount equal to 40% of advertised value of each component of tender, or One similar work each costing not less than the amount equal to 60% of advertised value of each component of tender. Note for (b) (i) Separate completed works of minimum required values, shall also be considered for fulfillment of technical eligibility criteria for different components (b) (ii) In such cases, what constitutes a component in a composite work shall be clearly pre-defined with estimated tender cost of it, as part of the tender documents without any ambiguity. (b) (iii) To evaluate the technical eligibility of tenderer, only components of work as stipulated in tender documents for evaluation of technical eligibility shall be considered. The scope of work covered in other remaining components shall be either executed by tenderer himself if he has work experience as mentioned in clause 7 the Standard General Conditions of Contract or through subcontractor fulfilling the requirements as per clause 7 of the Standard General Conditions of Contract or jointly i.e., partly himself and remaining through subcontractor, with prior approval of Chief Engineer in writing. However, if required in tender documents by way of Special Conditions, a formal agreement duly notarised, legally enforceable in the court of law, shall be executed by the main contractor with the subcontractor for the component(s) of work proposed to be executed by the subcontractor(s), and shall be submitted along with the offer for considering subletting of that scope of work towards fulfillment of technical eligibility. Such subcontractor must fulfill technical eligibility criteria as follows: The subcontractor shall have successfully completed at least one work similar to work proposed for subcontract, costing not less than 35% value of work to be subletted, in last 5 years, ending last day of month previous to the one in which tender is invited through a works contract.</p>	No	No	Allowed (Mandatory)
1.1	<p>Note: for subletting of work costing up to Rs 50 lakh, no previous work experience of subcontractor shall be asked for by the Railway. In case after award of contract or during execution of work it becomes necessary for contractor to change subcontractor, the same shall be done with subcontractor(s) fulfilling the requirement as per clause 7 of the Standard GCC with prior approval of Chief Engrg. in writing.</p>	No	No	Not Allowed
1.2	<p>Note for Item 10.1 of GCC 2022: Work experience certificate from private individual shall not be considered. However, in addition to work experience certificates issued by any Govt. Organisation, work experience certificate issued by Public listed company having average annual turnover of Rs 500 crore and above in last 3 financial years excluding the current financial year, listed on National Stock Exchange or Bombay Stock Exchange, incorporated/registered at least 5 years prior to the date of closing of tender, shall also be considered provided the work experience certificate has been issued by a person authorized by the Public listed company to issue such certificates. In case tenderer submits work experience certificate issued by public listed company, the tenderer shall also submit along with work experience certificate, the relevant copy of work order, bill of quantities, bill of exchange (copy) of payment received duly certified by Chartered Accountant by company in support of above work experience certificate.</p>	No	No	Allowed (Mandatory)

Bidders shall confirm and certify on the behalf of the tenderer including its constituents as under:

S.No.	Description
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**HOWRAH DIVISION-ENGG/EASTERN RLY
TENDER DOCUMENT**

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Closing Date/Time: 18/10/2024 14:00

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1	I/we the tenderer (s) am/are signing this document after carefully reading the contents.
2	I/We the tenderer(s) also accept all the conditions of the tender and have signed all the pages in confirmation thereof.
3	I/we hereby declare that I/we have downloaded the tender documents from Indian Railway website www.treps.gov.in . I/we have verified the content of the document from the website and there is no addition, no deletion or no alteration to the content of the tender document. In case of any discrepancy noticed at any stage i.e. evaluation of tenders, execution of work or final payment of the contract, the master copy available with the railway Administration shall be final and binding upon me/us.
4	I/we declare and certify that I/we have not made any misleading or false representation in the forms, statements and attachments in proof of the qualification requirements.
5	I/We also understand that my/our offer will be evaluated based on the documents/credentials submitted along with the offer and same shall be binding upon me/us.
6	I/We declare that the information and documents submitted along with the tender by me/us are correct and I/we are fully responsible for the correctness of the information and documents, submitted by us.
7	I/we certify that I/we the tenderer(s) is/are not blacklisted or debarred by Railways or any other Ministry / Department of Govt. of India from participation in tender on the date of submission of bids, either in individual capacity or as a HUF / member of the partnership firm/ LLP/JV/Society/Trust.
8	I/we understand that if the contents of the certificate submitted by us are found to be forged/false at any time during process for evaluation of tenders, it shall lead to forfeiture of the Bid Security and may also lead to any other action provided in the contract including banning of business for a period of upto two year. Further, I/we and all my/our constituents understand that my/our offer shall be summarily rejected.
9	I/we also understand that if the contents of the certificate submitted by us are found to be false/forged at any time after the award of the contract, it will lead to termination of the contract, along with forfeiture of Bid Security/Security Deposit and Performance guarantee and may also lead to any other action provided in the contract including banning of business for a period of upto two year.
10	I/We have read the clause regarding restriction on procurement from a bidder of a country which shares a land border with India and certify that I am/We are not from such a country or, if from such a country, have been registered with the competent Authority. I/We hereby certify that I/we fulfil all the requirements in this regard and am/are eligible to be considered (evidence of valid registration by the competent authority is enclosed)

Partnership firm/Joint Venture (JV) / Hindu Undivided Family (HUF) / Limited Liability Partnership (LLP) etc.

S.No.	Description
1	Partnership firm/Joint Venture (JV) / Hindu Undivided Family (HUF) / Limited Liability Partnership (LLP) etc. Please submit a certificate in the prescribed format (please download the format from the link given below). Non submission of the certificate, or submission of certificate either not properly filled in, or in a format other than the prescribed format shall lead to summary rejection of your offer. (Click here to download the Format of Self Certification)

5. COMPLIANCE

Check Lst

S.No.	Description	Confirmation Required	Remarks Allowed	Documents Uploading



**HOWRAH DIVISION-ENGG/EASTERN RLY
TENDER DOCUMENT**

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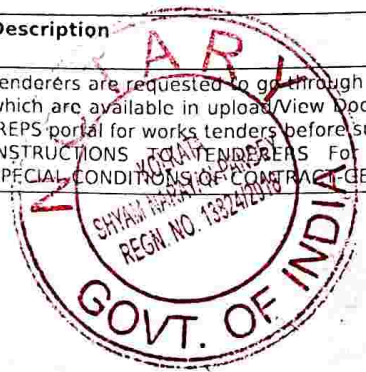
1	A. Documents to be uploaded only in the website by the Tenderer Following Annexures duly filled and signed are to be uploaded online only prior to Closing of Tender. Original copy of all the documents to be submitted to office within 7 days whenever demanded by the Railway. Annexures are available at Upload/View Document menu in Home Page of IREPS portal for works tender. 1. The details of the works completed by the tenderer during the last Seven years to be filled in Annexure-I. 2. The details of Plants and Machinery with the tenderer to be filled in Annexure- II. 3. Details of Personnel and Organization of the Tenderer to be filled in Annexure-III. 4. Details of Works presently on hand of the Tenderer to be filled in Annexure- IV. 5. The details regarding Association of Railway Officers with the tenderer to be filled in Annexure- V. 6. List of the Arbitration cases of the Tenderer during last Five years to be filled in Annexure-VI. 7. List of the Court cases of the Tenderer during last Five years to be filled in Annexure- VII. 8. NEFT MANDATE FORM. All Payments to the agency including the refund of the Earnest Money of the unsuccessful bidder preferably will be remitted through NEFT. The Tenderer is required to submit Bank details and A/C No. etc. in Annexure-VIII. 9.Format for Certificate to be uploaded by Tenderer Along with the tender documents Annexure-IX and IXA. 10. GST COMPLAINT INVOICE Annexure-X 11. LETTER OF CREDIT Annexure-XI, 12. Bid Capacity Declaration Annexure-XII.13. Bid Security declaration Annexure-XIII and 14. Annual Contractual Turnover Data Declaration Annexure-XIV.	No	No	Not Allowed
2	B. The tender offer complete in all respect and with all documents is to be submitted online by e-tendering process through the website www.ireps.gov.in before the closing time/date of this tender as mentioned in the NIT (Notice Inviting Tender). Tenderer can revise the bids any number of times till the closing time/date of the tender. No manual offers shall be accepted.	No	No	Not Allowed

Commercial-Compliance

S.No.	Description	Confirmation Required	Remarks Allowed	Documents Uploading
1	Demand for the Financial Criteria, Association of Railway Officers, List of Arbitration cases, Court cases and Mandate for NEFT are to be uploaded with a scanned copy duly filled in and signed as per annexure no. IV, V, VI, VII, VIII respectively. These Annexures are available in View Document menu at Home page and is downloadable. The details of the uploaded documents should be produced whenever demanded for verification on written request at any point of time of the tender and contract within 7 days.	Yes	No	Allowed (Mandatory)
2	Please enter the percentage of local content in the material being offered. Please enter 0 for fully imported items, and 100 for fully indigenous items. The definition and calculation of local content shall be in accordance with the Make in India policy as incorporated in the tender conditions.	No	Yes	Allowed (Optional)

General Instructions

S.No.	Description	Confirmation Required	Remarks Allowed	Documents Uploading
1	Tenderers are requested to go through the following documents which are available in upload/View Documents in Home page of IREPS portal for works tenders before submitting the e-tender. 1. INSTRUCTIONS TO TENDERERS For e-Tenders-Chapter- I 2. SPECIAL CONDITIONS OF CONTRACT-GENERAL - Chapter-II	No	No	Not Allowed



HOWRAH DIVISION-ENGG/EASTERN RLY
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2	Opening of e-tender : 1. The e-tenders will be opened online using the IREPS portal anytime after closing of the schedule date and time. No representative is required to be present for opening of e-tender and taking notes of rates quoted and ranking as the complete details of rates etc. of all the bidders shall be available to the bidders in the website after the opening of the tender. Note: For more details refer to Cl: 4 of General Instruction- Chapter-I for Submission of EMD.	No	No	Not Allowed
3	In case the date of closing mentioned in the Notice Inviting Tender is declared a holiday/bandh/strike on any account, the date of closing tender online will not be changed as the application in the website of IREPS does not permit submission of any offer after closing date and time of the tender. However, opening of tenders online will be done next working day.	No	No	Not Allowed

Technical-Compliances

S.No.	Description	Confirmation Required	Remarks Allowed	Documents Uploading
1	Demand for the credential criteria both Technical and Similar nature of work and other technical details are to be uploaded with a scanned copy duly filled in and signed as per annexure no. I, II, III. These Annexures are available in View Document menu at Home page and are downloadable. The details of the uploaded documents should be produced whenever demanded for verification on written request at any point of time of the tender and contract within 7 days.	Yes	No	Allowed (Mandatory)

Undertakings

S.No.	Description	Confirmation Required	Remarks Allowed	Documents Uploading
1	I/ We have visited the works site and I / We am / are aware of the site conditions.	No	No	Not Allowed
2	1.0 WHEREAS the President of India acting through the Eastern Railway administration and their authorised officers has invited e-tenders for the above-mentioned work vide tender notice mentioned in the NIT Notice Inviting Tender published in the website. 2.0 AND WHEREAS I/We, have read the above NIT Notice Inviting Tender for e-tender, General instructions, Special Conditions-General, all special conditions and have purchased this e-tender document, have carefully read and understood the same, have visited the site and have satisfied myself/ourselves as to the nature of the work and site conditions before filling this e-tender. 3.0 AND WHEREAS my/our address for all communications hereinafter shall be considered as official and shall be made in the address, email Id and Mobile phone and other phone nos. given in the portal of IREPS while registering as tenderer for e-tender. In case of any change in this concerned officer of railway will be informed. 4.0 AND WHEREAS I/We state that in the event of this e-tender being unsuccessful, the aforesaid earnest money deposited by me/us may be refunded to me/us through NEFT. 5.0 AND WHEREAS I/We hereby sign this e-tender document digitally by virtue of the legal authorities vested with me/us to enter into commitment on behalf of the tenderer, documentary support whereof is enclosed herewith. 6.0 AND WHEREAS I/We have read and understood this e-tender document and agree to abide by the various terms and conditions contained therein. I/We also agree to keep the offer open for acceptance for a period of 45 days from the date fixed for closing of the same and in default hereof, I/We will be liable for forfeiture of my/our earnest money.	No	No	Not Allowed



Run Date/Time: 26/09/2024 15:53:30

**HOWRAH DIVISION-ENGG/EASTERN RLY
TENDER DOCUMENT**

Tender No: 191_2024-25

Closing Date/Time: 18/10/2024 14:00

3	<p>7.0 Now, therefore I/We hereby submit this e-tender and offer to do the work for the Eastern Railway at the rates quoted in the schedule through online and hereby bind myself/ourselves to complete the work in all respects within the stipulated period of completion from the date of issue of the letter of acceptance of this tender. 8.0 And I/We agree to abide by the General Conditions of Contract 2022 editions and the Unified Standard Schedule of Rates Labour Materials of 2011 edition issued by the Eastern Railway, read with all correction slips issued thereto from time to time, and to carry out the works according to the special conditions and specifications of materials and works as laid hereunder in various chapters of this e-tender document. 9.0 And I/We have understood and accept the stipulation that full value of the earnest money shall stand forfeited without prejudice to any other right or remedies if: 1. I/We do not execute the contract documents, in case my/our tender is accepted, within seven days after receipt of notice issued by the Railway that such documents are ready, or 2. I/we do not commence the work, in case my/our e-tender is accepted, within fifteen days after receipt of orders to that effect. 10.0 And until a formal agreement is executed, acceptance of this tender shall constitute a binding contract between us subject to modifications as may be mutually agreed between us and indicated in the letter of acceptance of my/our offer for this work. 11.0 And I/We agree to produce the details of the uploaded documents whenever demanded for verification on written request at any point of time of the tender and contract within 7 days.</p>	No	No	Not Allowed
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Custom

S.No.	Description	Confirmation Required	Remarks Allowed	Documents Uploading
1	Scanned copy of any other letters/documents etc. If agency intends to submit.	No	No	Allowed (Optional)
2	Format for certificate to be uploaded by Tenderer Along with the tender documents (Annexure-IX)	Yes	Yes	Allowed (Mandatory)
2.1	As per 2nd amendment of GCC-2022 in case of other than company/ Proprietary Firm, Annexure-IX -A shall also be submitted by each member of a Partnership Firm, Joint Venture (JV) / Hindu Undivided Family (HUF) / Limited Liability Partnership (LLP) etc. Non-submission of properly filled certificate in the prescribed format shall summarily be rejected of offer.	Yes	Yes	Allowed (Mandatory)
2.2	Format for certificate of Bid Capacity Declaration to be uploaded by Tenderer Along with the tender documents (Annexure-XII)	Yes	Yes	Allowed (Optional)
3	Standard format of the Annual Contract of Employer Data for the Previous 3/4 Years (Contractual Payment only) Declaration to be submitted mandatorily by the bidders enclosed as Annexure XIV. (In case of tender value above 50 lakhs).	Yes	Yes	Allowed (Optional)

6. Documents attached with tender

S.No.	Document Name	Document Description
1	specialconditionforworks.pdf	special condition
2	2ndcorrectionslip.pdf	2nd correction slip
3	AnnexureIXIXA.pdf	Annexure IX and IXA
4	Annexure-XII_1.pdf	Bid Capacity
5	Updatedtenderdocument_15.pdf	Updated tender document
6	Annexure-IVVIVIVIII.pdf	Annexure-IV to VIII
7	Checklist22_1.pdf	Checklist
8	Annexure-XIV.pdf	Annexure -XIV
9	Annexure-XI_1.pdf	Annexure- XI
10	Annexure-III.pdf	Annexure-I to III
11	Colouredfinal_GCC_April-22_pdf_27.04.22.pdf	General Condition of Contract 2022
12	Annexure-XIII.pdf	Bid Security

HOWRAH DIVISION-ENGG/EASTERN RLY
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Tender No: 191_2024-25

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13	Annexure-X.pdf	Annexure X
14	GCCACS14.07.2022.pdf	GCC ACS 14.07.2022

This tender complies with Public Procurement Policy (Make in India) Order 2017, dated 15/06/2017, issued by Department of Industrial Promotion and Policy, Ministry of Commerce, circulated vide Railway Board letter no. 2015/RS(G)/779/5 dated 03/08/2017 and 27/12/2017 and amendments/ revisions thereof.

As a Tender Inviting Authority, the undersigned has ensured that the issue of this tender does not violate provisions of GFR regarding procurement through GeM.

Signed By: RAJESH KUMAR BARNWAL

Designation : Sr.DEN/2/HWH



EASTERN RLY

Annexure-R-2¹⁹

HOWRAH DIVISION-
ENGG
Office of the Sr. Divl.
Engineer/Co-
ordn/HWH, Eastern
Railway Howrah
Howrah, 711101
West Bengal, India

Letter No: HOWRAH DIVISION-ENGG / 191_2024-25
/ 00843500117154

Dated: 14/11/2024

M/s SK SORAB-BURDWAN
396 BAIHR SARBAMONGLA PARA NAJRUL
PALLY
BURDWAN- 713101
West Bengal, India

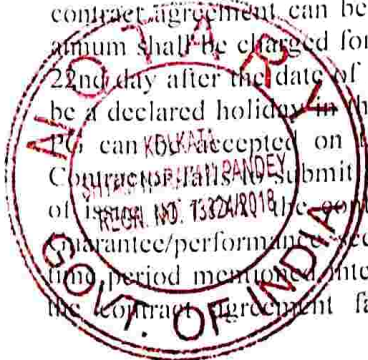
Sub: Letter Of Acceptance

- Ref:**
1. Tender No. 191_2024-25 closing date 18-10-2024 14:00 for DKAE- pollution control related works at Dankuni Goods-shed under Sr.DEN/2/HWH.
 2. Your bid ID **17434621** dated **17/10/2024 19:39**

The Competent Authority has accepted your offered rates in connection with the subject work. The total cost of the work at the accepted rates works out to Rs. 9251351.64 (Rupees Ninety-Two Lakh Fifty-One Thousand Three Hundred And Fifty-One Rupees And Sixty-Four Paise Only)

A sum of Rs.215600 deposited as Earnest Money vide IRIPS reference ID NE546724108369 has been retained towards initial Security Money for due and faithful fulfillment of the contract, and the balance Security Money will be recovered from the progressive bills @ 6 % of the bill amount till it reaches 5 % of the contract value in terms of clause 16.1 of Spl.Cond. of Contract-General (Ch.-II).GCC-22..

You are requested to submit Performance Guarantee in the form as given in Clause 16.4 of Spl.Cond. of Contract-General (Ch.-II).GCC-22. equivalent to 5 % of the contract value amounting to Rs. 462567.58 (Rupees Four Lakh Sixty-Two Thousand Five Hundred And Sixty-Seven Rupees And Fifty-Eight Paise Only) within 21 days from the date of issue of Letter of Acceptance, valid up to stipulated date of completion plus 60 days so that contract agreement can be executed. However, a penal interest of 12% per annum shall be charged for the delay beyond 21 (Twenty one) days, i.e. from 22nd day after the date of issue of LOA. Further, if the 60th day happens to be a declared holiday in the concerned office of the Railway, submission of PG can be accepted on the next working day. In all other cases, if the Contractor fails to submit the requisite PG even after 60 days from the date of issue of LOA, the contract is liable to be terminated, the performance guarantee/performance security fail to submit the same within stipulated time period mentioned in tender documents or on being called upon to sign the contract agreement fail to sign the same within stipulated period



mentioned in tender documents, the contract shall be terminated duly forfeiting EMD and other dues if any payable against that contract. The failed contractor shall be debarred from participating in re-tender for that work. P.G instrument should be placed in F/O E.A& C.A.O, Eastern Railway, Kolkata.

The entire work shall be completed within 12 month from the date of issue of Letter of Acceptance.

1: The rate should not be quoted as LAR.

2: GST is applicable and it shall be ensured that the contract is signed with the applicable rates as decided by Government of India.

3: The payment is subject to deduction of Income Tax, Surcharge and other taxes as applicable and work contract as per extant rules and declaration regarding non-association of Gazetted officer/Engineer.

4: You should abide by and comply with the provision of the Contract Labour (Regulation and Abolition) Act.1976 and the Contract Labour (Regulation and Abolition)Central Rules.1971.

5: You are requested to immediate contact with the Asstt. Engineer/DKAE, SSE/W/DKAE, so as to start the work accordingly and execute the agreement within 15 days.

6: Until the formal agreement is executed, this acceptance of tender shall constitute a binding contract between you and Railways.

7: Registration in Shramik kalyan portal is mandatory.

** Copy to:: Asstt. Engineer/DKAE, SSE/W/DKAE for information and necessary action please.

All Other terms and conditions, as stipulated in the tender documents shall be applicable.

RAJESH KUMAR BARNWAL
Sr.DEN/2/HWH
Digitally Signed
[View Signature Details](#)

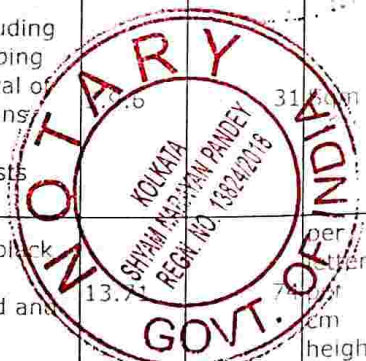
Awarded Quantities And Rates

Item Sno.	Item Desc	Item Code	Item Qty	Qty Unit	Unit Rate(Rs)	Escl. (%)	Advt.Value (Rs)	Bid Rate/ Unit Rate	Bid Amount (Rs)
Schedule A-Non Schedule Items (Item Directory - Not Applicable)							1423175.28		
1	Supplying and installing of Dust Supression fog Cannon (Rate - 30 mtr - 7.21/M3/HR, 100 kg/sqm (Letter		4	Each	355793.82	At Par	1423175.28		

no Asansol Division - Engineering/O-AC-T-52-22-23/10427480058900, Rate - Rs. 366420/- @ 2.90% below = Rs. 355793.82/-)									
Schedule Totals									0.00
Schedule B-ST/VAT (Item Directory - Not Applicable)							-41451.71		
1	Excluding ST/VAT @ 3%		Lump Sum		(-) 103.00	-41451.71			
Schedule Totals									0.00
Schedule C-GST (Item Directory - Not Applicable)							248710.24		
1	Add GST @ 18%		Lump Sum		At Par	248710.24			
Schedule Totals									0.00
Schedule D-Schedule Items based on CPWD (Item Directory - CPWD DSR 2021-Ver-2)							8339156.63		
1	Earth work in excavation by mechanical means (Hydraulic excavator) / manual means in foundation trenches or drains (not exceeding 1.5 m in width or 10 sqm on plan), including dressing of sides and ramming of bottoms, lift upto 1.5 m, including getting out the excavated soil and disposal of surplus excavated soil as directed, within a lead of 50 m. All kinds of soil.	2.8.1	78 cum	286.85	(-) 7.00	20808.10			
2	Supplying and filling in plinth with sand under floors, including watering, ramming, consolidating and dressing complete.	2.27	39 cum	2161.20	(-) 7.00	78386.72			
3	Providing and laying in position cement concrete of specified grade excluding the cost of centering and shuttering - All work up to plinth level : 1:3:6 (1 Cement : 3 coarse sand (zone-III) derived from natural sources : 6 graded stone aggregate 20 mm nominal size derived from natural sources)	4.1.5	16 cum	6833.40	(-) 7.00	101680.99			
4	Providing and laying in position cement concrete of specified	4.1.3	16 cum	7365.15	(-) 7.00	109593.43			



	grade excluding the cost of centering and shuttering - All work up to plinth level : 1:2:4 (1 cement : 2 coarse sand (zone-III) derived from natural sources : 4 graded stone aggregate 20 mm nominal size derived from natural sources)							
5	Providing and laying in position cement concrete of specified grade excluding the cost of centering and shuttering - All work up to plinth level : 1:1.5:3 (1 Cement: 1.5 coarse sand (zone-III) derived from natural sources : 4 graded stone aggregate 20 mm nominal size derived from natural sources)	4.1.2	23 cum	7783.65	(-) 7.00	166492.27		
6	Centering and shuttering, including strutting, propping etc. and removal of form for Foundations, footings, bases of columns, etc. for mass concrete	5.9.1	1012 Sqm	307.95	(-) 7.00	289830.22		
	All works upto plinth level : Concrete of M20 grade with minimum cement content of 270 kg /cum	4.20.1.3	164 cum	8387.15	(-) 7.00	1279208.12		
8	All works above plinth and upto floor V level : Concrete of M20 grade with minimum cement content of 270 kg /cum	4.20.2.3	9 cum	10009.50	(-) 7.00	83779.52		
9	Centering and shuttering including strutting, propping etc. and removal of form for Columns, Pillars, Piers, Abutments, Posts and Struts		31 cum	804.25	(-) 7.00	23186.53		
10	Lettering with black Japan paint of approved brand and manufacture	13.1.2	per letter 70 cm height	5.05	(-) 7.00	347.54		
11	Structural steel work riveted, bolted or welded in built up sections, Trusses and	10.2	9346 Kg	111.95	(-) 7.00	973044.77		



	framed work, including cutting, hoisting, fixing in position and applying a priming coat of approved steel primer all complete.						
12	Structural steel work in single section, fixed with or without connecting plate, including cutting, hoisting, fixing in position and applying a priming coat of approved steel primer all complete.	10.1	9346 Kg	93.05	(-) 7.00	808770.13	
13	Providing & fixing at all heights, levels and locations colour finish Aluminium alloy roofing sheets of alloy IS designation 31500, temper Hx8 conforming to IS 737 and dimensions as per IS code 2676 with characteristics of good formability and corrosion resistance. The profile sheets shall be fixed to truss members in slope or required pitch or curvature with Hex cap headed self drilling/tapping Stainless steel screws M6, 50 mm long with 3 mm EPDM seal washer etc. all inclusive of labour, scaffolding, T&P and sundries etc. complete as per directions of the Engineer-In-Charge. (Cost of truss/frame work shall be paid separately). 0.56 mm, Aluminium Color coated troughed profile with center to center pitch of 200 mm, depth of 32 mm, overall profile width 1092 mm, cover width 1000mm.	12.65.1	1869 Sqm	1006.30	(-) 7.00	1749120.47	
14	Providing and fixing mild steel round holding down bolts with nuts and washer plates complete.	10.19	156 Kg	88.50	(-) 7.00	12839.58	
15	12 mm cement plaster finished with	13.7.1	148 Sqm	374.15	(-) 7.00	51498.01	



	a (finishing coat of neat cement of mix : 1:3 (1 cement: 3 fine sand))							
16	Two or more coats on new work	13.61.1	148 Sqm	131.45	(-) 7.00	18092.78		
17	Providing and fixing 3 layer PP-R (Polypropylene Random copolymer) pipes conforming to IS:15801 UV stabilized & anti-microbial fusion welded, having thermal stability for hot & cold water supply, including all PP-R plain & brass threaded polypropylene random fittings, including trenching, refilling & testing of joints complete as per direction of Engineer-in-Charge. - External work PN - 16 Pipe, 32mm OD (SDR-7.4)	18.6.1	11 Metre	213.90	(-) 7.00	2188.20		
18	Providing and fixing 3 layer PP-R (Polypropylene Random copolymer) pipes conforming to IS:15801 UV stabilized & anti-microbial fusion welded, having thermal stability for hot & cold water supply, including all PP-R plain & brass threaded polypropylene random fittings, including trenching, refilling & testing of joints complete as per direction of Engineer-in-Charge. - External work PN - 16 Pipe, 32 mm OD (SDR-7.4)	18.6.3	89 Metre	320.60	(-) 7.00	26536.06		
19	Providing and fixing 3 layer PP-R (Polypropylene Random copolymer) pipes conforming to IS:15801 UV stabilized & anti-microbial fusion welded, having thermal stability for hot & cold water supply, including all	18.6.6	Metre	54.65	(-) 7.00	44444.19		



	PP - R plain & brass threaded polypropylene random fittings, including trenching, refilling & testing of joints complete as per direction of Engineer-in-Charge. External work PN - 10 Pipe, 63 mm OD (SDR-11)							
20	Providing and fixing G.I. pipes complete with G.I. fittings including trenching and refilling etc.- External work 32 mm dia nominal bore	18.12.4	36	Metre	457.70	(-) 7.00	15323.80	
21	Providing and fixing brass stop cock of approved quality : 15 mm nominal bore	18.16.1	7	Each	303.85	(-) 7.00	1978.06	
22	Providing and fixing gun metal gate valve with C.I. wheel of approved quality (screwed end) : 25 mm nominal bore	18.17.1	2	Each	532.35	(-) 7.00	990.17	
23	Providing and fixing gun metal gate valve with C.I. wheel of approved quality (screwed end) : 32 mm nominal bore.	18.17.2	2	Each	589.90	(-) 7.00	1097.21	
24	Providing and fixing gun metal gate valve with C.I. wheel of approved quality (screwed end) : 50 mm nominal bore	18.17.4	2	Each	878.25	(-) 7.00	1633.55	
25	Providing and fixing PTMT bib cock of approved quality and colour. 15mm nominal bore, 86 mm long, weighing not less than 88 gms	18.54.1	2	Each	109.85	(-) 7.00	204.32	
26	Providing and fixing PTMT, push cock of approved quality and colour. 15 mm nominal bore, 98 mm long, weighing not less than 75 gms	18.57.1	2	Each	96.45	(-) 7.00		
27	Brick work with common burnt clay F.P.S. (non modular) bricks of class designation 7.5 in foundation and plinth in: Cement mortar 1:6 (1 cement : 6 coarse sand)	6.1.2	98	cum	6658.25	(-) 7.00	606832.91	



28	Brick work with common burnt clay 1,2,4 (non modular) bricks of class designation 7.5 in superstructure above ground level up to floor V level in all shapes and sizes in : Cement mortar 1:6 (1 cement : 6 coarse sand)	6.4.2	50 cum	8288.35	(-) 7.00	385408.28
29	Dry brick on edge flooring in required pattern with bricks of class designation 7.5 on a bed of 12 mm sand mortar, including filling joints with local sand, with common burnt clay non modular bricks.	11.2	7 Sqm	733.30	(-) 7.00	4773.78
30	52 mm thick cement concrete flooring with concrete hardener forming grade layer 40 mm thick cement concrete 1:2:4 (1 cement : 2 coarse sand : 4 graded stone aggregate 20 mm nominal size) and top layer 12 mm thick cement hardener consisting of mix 1:2 (1 cement hardener mix : 2 graded stone aggregate 5 mm nominal size) by volume, hardening compound mixed @ 2 litre per 50 kg of cement or as per manufacturer's specifications. This includes cost of cement slurry, but excluding the cost of nosing of steps etc. complete.	11.4	7 Sqm	855.90	(-) 7.00	5571.91
31	Providing and fixing G.I. pipes complete with G.I. fittings including trenching and refilling etc.- External work 15 mm dia nominal bore	18.12	16 Metre	267.50	(-) 7.00	3980.40
	Providing and fixing G.I. pipes complete with G.I. fittings including trenching and refilling etc.- External work 25 mm dia nominal bore	18.12.3	30 Metre	417.95	(-) 7.00	11660.81



33	Providing and fixing PPR Unions PPR Union 20mm	18.6A.1		9 Each	295.75	(-) 7.00	2475.43			27
34	Providing and fixing PPR Unions PPR Union 32mm	18.6A.3		9 Each	416.15	(-) 7.00	3483.18			
35	Providing and fixing PPR Unions PPR Union 63mm	18.6A.6		9 Each	951.35	(-) 7.00	7962.80			
36	Surface dressing of the ground including removing vegetation and inequalities not exceeding 15 cm deep and disposal of rubbish. lead up to 50 m and lift up to 1.5 m. All kinds of soil	2.28.1		296 Sqm	28.15	(-) 7.00	7749.13			
37	Boring with 100 mm diameter casing pipe for hand pump / tubewell, in all soils except ordinary hard rocks requiring blasting, including removing the casing pipe after the hand pump / tube well is lowered and tested : up to 6 metres depth	18.42.1		2 Metre	618.00	(-) 7.00	1149.48			
38	Boring with 100 mm diameter casing pipe for hand pump / tubewell, in all soils except ordinary hard rocks requiring blasting, including removing the casing pipe after the hand pump / tube well is lowered and tested. Beyond 6 m and up to 12 m depth	18.42.2		2 Metre	730.95	(-) 7.00	1349.57			
39	Boring with 100 mm diameter casing pipe for hand pump / tubewell, in all soils except ordinary hard rocks requiring blasting, including removing the casing pipe after the hand pump / tube well is lowered and tested. Beyond 12 m and up to 18 m depth	18.42.3		2 Metre	847.35	(-) 7.00	1576.07			
40	All types of soil 300 mm dia	23.1.1.1		47 Metre	592.05	(-) 7.00	25878.51			
41	Steel reinforcement for R.C.C. work including straightening, cutting, bending, placing in position	5.22.6	16888.14	Kg	89.65	(-) 7.00	1408040.23			



and binding all complete upto plinth level. Thermo-Mechanically treated bar of grade Fe-500D or more.									
Schedule Totals									0.00
Schedule E-CPWD-DSR, HORTICULTURE & LANDSCAPING 2020 (in/c GST) (Item Directory - CPWD HORTICULTURE 2020-Ver-2)							3147312.50		
Half brick circular flower guard in bricks, having diameter 1.25 metre and height 1.2 metre above ground and 300 mm below ground, bottom two courses laid dry and last three courses in cement mortar 1:6 (placement : 6 fine sand) and the intermediate courses being in dry honey comb masonry as per design complete: 70% common burnt red, 10% (iron or angular) bricks of same designation 5.0	2.15.1	1850	Each	1626.45	At Par	3008932.50			
Providing and stacking of Azadirachta indica (Neem) of height 120-130cm in big polybag of size 25 cm as per direction of the officer-in-charge.	7.5	748	Each	65.00	At Par	48620.00			
Providing and stacking of Bassia latifolia (Mahua) of height 90-105 cm. in big polybag of size 25 cm as per direction of the officer-in-charge.	7.6	748	Each	65.00	At Par	48620.00			
Providing and stacking of Dalbergia sissoo (Seesam) of height 120-135 cm. in big poly bags of size 25 cm as per direction of the officer-in-charge.	7.7	748	Each	55.00	At Par	41140.00			
Schedule Totals								0.00	
Total Value						13116902.94	29.47	%Below	9251351.64
Rebate on Total Value (%)									0.00
Net Bid Value									9251351.64



Item Breakup

No break up item added

नॉन-स्टॉक माँग-पत्र
Non-Stock Demand



Eastern Railway

Annexure - R-3
4/29

Sent for Vetting on 04/10/24

Demand Header

Demand No.	ER-012014-24-00055	Demand Date	27/09/2024
Indentor	SUBHENDU MUKHERJEE CSproc/hwh	Demand Value (Rs.)	Rs. 2,40,72,000/- (Rupees Two Crore Fourty Lakh Seventy-Two Thousand Only)
Purpose	Procurement , supply, Installation and Commissioning of two (02) units of continuous Ambient Air Quality Monitoring Stations along with Noise Monitoring Terminal at Dankuni with Three(3) years OEM onsite warranty		
Fund Availability Year	2024-2025	Whether PAC Case?	No
Safety/Passenger Necessity Item?	No	Sanctioned Estimate No.	147/Revised of 2024-25
Indentor Demand Reference		Estimate Item No.	02
Estimate Date	23/09/2024	Purchase Unit	61 - HWH-DIV
Procurement Type	Other Purchase (Through Stores Dept.)		

Item in this NS Demand has been declared to be part of Sanctioned Estimate, hence System has not insisted for its Finance Vetting. Purchase Officer may specifically check that item in the NS Demand is included in Sanctioned Estimate.

Items & Consignees

SN	Item Details	Vendor Approving Agency	Total Qty.	Rate (Rs.)	Value (Rs.)	
1.	Item Code: 721603900131 Item Type : Supply Item Description: Supply, Installation and Commissioning of two (02) units of continuous Ambient Air Quality Monitoring Stations along with Noise Monitoring Terminal at Dankuni with Three(3) years OEM onsite warranty. Warranty Period: 36 month(s) from the date of Supply	NA	2 Number (Only Two Number)	12036000.00	2,40,72,000/-	
	Consignee	Quantity	State	Required at	In-Hand Qty.	Delivery Reqd. by
	012014-SR. DCM/ HOWRAH - ER Bill Passing Officer-Sr.DCM/HWH, Bill Paying Officer-A2002-SR.DFM/HWH (IPAS Accounting Unit: 0202) - ER	2 Number	West Bengal	HWH	0 Number	04/11/2024

LPR



SN	Item	Item Description	Rate Type	Rate Details	Firm	All Incl. Rate
1.	721603000131	Supply, Installation and Commissioning of two (02) units of continuous Ambient Air Quality Monitoring Stations along with Noise Monitoring Terminal at Dankuni with Three(3) years OEM onsite warranty.	Budgetary Quote		ACOEM Echotech	Rs.12,036,000 per lot.

Likely Suppliers

SN	Firm	Category	Mobile No.	Email Id
1	ACOEM Echotech - MP	Last Supplier (LPR)		

Documents

SN	Category	File Name	File Description
1	Specs	AAQSpecification.pdf	PDF of AAQ Specification
2	Specs	NMTSpecifications.pdf	PDF of NMT Specification
3	Others	bq.pdf	Budgetary Quotation for estimated cost.
4	Others	AAQF-officeSanction_compressed.pdf	Competent authority's Sanction
5	Others	AAQSanctionedEstimate.pdf	Sanctioned Estimate

Conditions

SN	Cond. Type	Condition
1.1	Delivery Schedule	Item is required to be deliver on most urgent basis at Dankuni Goods shed area within short period of D.P. as per P.O.
2.1	Eligibility Criteria	Upload Manufacturer Authorization: Only OEM or OEM authorized Firm will participate in the Tender. Wherever Authorized Distributors are submitting the bid, Manufacturers Authorization Form (MAF)/Certificate with OEM details such as name, designation, address, e-mail Id and Phone number required to be furnished along with the bid.
3.1	Inspection	Before supply and installation, material will be inspected by TPL
4.1	Other Conditions	1. All analysers of CAAQMS should be single make OEM analysers with same OEM make multi point Gas calibration system.
5.1	Other Conditions	2. Noise monitoring terminal should be also OEM Make.
6.1	Payment Terms	6. Full Payment will be made after onsite supply, installation and successful commissioning of the item. (No part payment will be considered)
7.1	Special-Instructions	3. Onsite service must be done within 24 hours of Docket.
8.1	Special-Instructions	4. At least 3 yrs experience in the subject work.
8.1	Special-Instructions	5. DATA of CAAQMS and Noise monitoring terminal may be displayed in a single Display Board.



SN	Cond. Type	Condition
02	Special-Instructions	7. No cost for spare parts will be borne by Railways during warranty period.
03	Special-Instructions	8. Only Space, Electricity connection and internet connection will be provided by railways.

Allocation

SN	Rem	Consignee	Qty	Allocation	Value (Rs.)
1	721603900131 - Supply, Installation and Commissioning of two (02) units of continuous Ambient Air Quality Monitoring Stations along with Noise Monitoring Terminal at Dankuni with three(3) years O/M on-site warranty.	012014 - SR DCM/ HOWRAH (Eastern Railway)	2 Number	Capital (Works) - 20534704 PASS - GR.PLY.USRP'S AMHS - S.I.V.-MISC. Dir. Supply (Accrual Accounting Code: 2053472808-CVWP-Other Track Fittings)	2,40,72,000/-

UWD 020253231017 (Dankuni - Pollution Control related works at Dankuni Goods-shed under Sr. DEN 2/HWH)

Stage/Activity	Name/Designation of Dealing Official
<p>For For Fund Certification Dt. 04-10-2024</p> <p>Quantity Item No.: 721603900131 : 2 Nos.</p>	<p>SUBHENDU MUKHERJEE, CSproc/hwh (suvendumukherjee40@gmail.com)</p> <p>Remarks: May kindly approve certification of fund in the FY -2024-25. (Funds Availability of Rs.2,40,72,000 /-for FY 2024-2025) Forwarded To: RAHUL RANJAN, Sr.DCM (srdcmhwhrah@gmail.com)</p> <p>Digital Signature: CN=SUBHENDU MUKHERJEE, SERIALNUMBER=030120b95311e13d8b1100eb410dfcbe616d0c87d79ba8ab56777d2a020cac39, ST=West Bengal, OID.2.5.4.17=711101, OID.2.5.4.20=21ad07c723655bee3711b256fc68cf54d932cbe20f39af46421bf8e53a15ecd7, OU=COMMERCIAL, O=EASTERN RAILWAY, C=IN</p>
<p>Fund Certification Dt. 04-10-2024</p> <p>Quantity Item No.: 721603900131 : 2 Nos.</p>	<p>RAHUL RANJAN, Sr.DCM (srdcmhwhrah@gmail.com)</p> <p>Remarks: Please provide fund. (Funds Availability of Rs.2,40,72,000 /-for FY 2024-2025) Forwarded To: SUBHENDU MUKHERJEE, CSproc/hwh (suvendumukherjee40@gmail.com)</p> <p>Digital Signature: CN=RAHUL RANJAN, SERIALNUMBER=82CC41E08210909B38F563AF55757F02C5BC0726F0837403366CE30B084E849E, ST=WEST BENGAL, OID.2.5.4.17=711101, OU=COMMERCIAL, O=EASTERN RAILWAY, C=IN</p>
<p>Demand Sent for further action Dt. 04-10-2024</p> <p>Quantity Item No.: 721603900131 : 2 Nos.</p>	<p>SUBHENDU MUKHERJEE, CSproc/hwh (suvendumukherjee40@gmail.com)</p> <p>Remarks: As advised, provisional fund has been certified as per Outlay received through IRPSM for 2024-25. May kindly forward to associate finance for voting of NSD. Forwarded To: RAHUL RANJAN, Sr.DCM (srdcmhwhrah@gmail.com)</p> <p>Digital Signature: CN=SUBHENDU MUKHERJEE, SERIALNUMBER=030120b95311e13d8b1100eb410dfcbe616d0c87d79ba8ab56777d2a020cac39, ST=West Bengal, OID.2.5.4.17=711101, OID.2.5.4.20=21ad07c723655bee3711b256fc68cf54d932cbe20f39af46421bf8e53a15ecd7, OU=COMMERCIAL, O=EASTERN RAILWAY, C=IN</p> <p>Document: AAQMSC\itlay24-25\IRPSM_PopUPWorkStatus.pdf</p>



Stage/Activity	Name/Designation of Dealing Official
For Vetting DL 04-10-2024	RAHUL RANJAN, Sr.DCM (srdcmhwhrah@gmail.com)
Quantity Item No.: 721603900131 : 2 Nos.	Remarks: Please vet. Forwarded To: AMRITANSHU MAURYA, Sr.DFM/HWH (srdlmhwhh@gmail.com)
	Digital Signature: CN=RAHUL RANJAN, SERIALNUMBER=82CC41E0B210909B38F563AF55757F92C5BC972BF0B374B3366CE308084E849E, ST=WEST BENGAL, OID.2.5.4.17=711101, OU=COMMERCIAL, O=EASTERN RAILWAY, C=IN





Sanjeev Kumar
मंडल रेल प्रबंधक
Divisional Railway Manager



Annexure-169R-4
33
भारत सरकार / पूर्व रेलवे
मंडल रेल प्रबंधक कार्यालय
हावड़ा - 711101
GOVERNMENT OF INDIA
EASTERN RAILWAY
DRM OFFICE
HOWRAH-711101
Office No. (033) 2641-1022

No COM/GR/CTO-CTE/VB/DKAE/HWH

Date: 29.08.2023

Member Secretary,
West Bengal Pollution Control Board,
Govt. of West Bengal,
Paribesh Bhawan,
10A, Block-LA, Sector-III,
Bidhannagar, Kolkata- 700106.

Sub:- Regarding compliance to the directions given by WBPCB regarding dust pollution at Dankuni Goods Shed.

Ref:- i) WBPCB Memo no. 964-211/WPB/O&E/2012 (Pt-III) dtd.3.8.2023.
ii) Meeting held at your office on 24.08.2023.

Dear Sir,

I convey my sincere thanks for sparing time from your busy schedule for meeting with Eastern Railway/Howrah Division Team consisting Assistant Divisional Railway Manager/Admin. Sr. Divisional Commercial Manager/Howrah and Divisional Commercial Manager/Howrah on 24.08.2023.

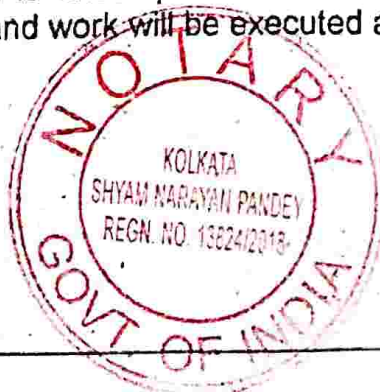
Furthermore, you have been kind enough to accord consent to exempt deposition of Bank Guarantee keeping in view that Eastern Railway is a Central Government Entity.

Regarding pollution control measures we have already taken efforts by proposing a work of Rs. 2.82 crores in Financial Year 2023-24 which include following works:-

- 1) Civil Works (Installation of Dust Screen Walls, Fogger Mist Cannons, 3-tier tree plantations, Drainage system etc.): - Rs. 1.57 Crores.
- 2) Other Works (Installation of 2 AAQ Monitoring System and 2 Noise Monitoring System with Display Boards): - Rs. 1.25 Crores.

The subject proposal is under process of sanction from Ministry of Railways which will be obtained shortly and work will be executed accordingly.

Thanking you



Yours faithfully,

29.08.2023
(Sanjeev Kumar)